

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No.216

Dated : 07/08/2020

Considering the prayer of Sri Ranendra Narayan Mukherjee, English Stenographer, Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly and further considering the huge pressure of work on the dates of hearing (**i.e. on 10/08/2020 and 12/08/2020**) of Hooghly Sadar, the following arrangements are made :-

1. **Smt. Jhumur Kairi (Dutta Chowdhury)**, English Stenographer, District Judge's Court, Hooghly and **Smt. Alina Bhattacharjee**, English Stenographer, attached to Civil Judge (Jr. Divn.), Additional Court, Hooghly are hereby deputed to act as English Stenographer **on 10/08/2020** at Hooghly Sadar.
2. **Smt. Alina Bhattacharjee**, English Stenographer, attached to Civil Judge (Jr. Divn.), Additional Court, Hooghly is hereby further deputed to act as English Stenographer on **12/08/2020** in the said Court along with Smt. Jhumur Kairi (Dutta Chowdhury) English Stenographer, District Judge's Court, Hooghly.

This office order No.207 dated 28/07/2020 is hereby modified to this extent.

Inform all concerned.

Sd/-

District Judge, Hooghly